

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 1720
TO BE ANSWERED ON MARCH 06, 2018
SWACHH BHARAT MISSION

No. 1720 SHRI NIHAL CHAND:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the budgetary allocation made by the Government to urban local bodies in the country under the Swachh Bharat Mission during the last two years and the current year;
- (b) whether the funds allocated have been properly utilized by the local bodies and if not, the names of the bodies which have not utilized the funds allocated to them, State-wise; and
- (c) whether the Government proposes to allocate more funds to the local bodies for better implementation of Swachh Bharat Mission?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF
HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a to c): Under Swachh Bharat Mission – Urban (SBM-U), funds are released to the State Governments and Union Territories (UTs) on the basis of the proposals received from them. No separate funds are allocated to Urban Local Bodies (ULBs).

The details of funds released to States/UTs during the last two years and in the current year are as under:

Sl. No.	Financial Year	Funds released (Rs. in crore)
1.	2015-16	1075.95
2.	2016-17	2037.50
3.	2017-18	1877.67

Funds are released only on submission of Utilisation Certificate (UC) for 75% of the funds released earlier and 75% on ground physical progress by the State/ UT.

There is no proposal for allocating funds to Local Bodies directly under the SBM-U.
